

WOOL (GRADING AND MARKING) RULES, 1975

CONTENTS

1. Short title and application
2. Definitons
3. Grade designations
4. Characteristics of various grade designations
5. Grade designation mark
6. Baling and marking
7. Inspection
8. Colour
9. Laboratory scoured yield per cent of wool
10. Vegetable matter
11. Type
12. Method of packing
13. Method of marking
14. Certificate of grading
15. Special conditions of authorisation

SCHEDULE 1 :- SCHEDULE I

SCHEDULE 2 :- SCHEDULE II

SCHEDULE 3 :- SCHEDULE III

SCHEDULE 4 :- SCHEDULE IV

SCHEDULE 5 :- SCHEDULE V

SCHEDULE 6 :- SCHEDULE VI

SCHEDULE 6A :- SCHEDULE VIA

SCHEDULE 7 :- SCHEDULE VII

SCHEDULE 8 :- SCHEDULE VIII

SCHEDULE 9 :- SCHEDULE IX

WOOL (GRADING AND MARKING) RULES, 1975

WOOL (GRADING AND MARKING) RULES, 1975

1. Short title and application :-

(1) These rules may be called the Wool (Grading and Marking) Rules, 1975.

(2) They shall apply to unmanufactured wool obtained from sheep in any part of India and to wool produced in India.

2. Definitons :-

In these rules, unless the context otherwise requires :-

(a) 'authorised packer" means a person holding a certificate of authorisation issued under sub-rule (1) of rule 3 of the General (Grading and Marking) Rules, 1937;

(b) "carded", in relation to any grade designation of wool, means wool which has been subjected to the process of carding for eliminating burrs or sticks;

- (c) "carded wool" means wool containing an admixture of more than 25 per cent of any wool which is carded;
- (cc) "Certificate of Authorisation" means the Certificate of Authorisation issued under rule 3 of the General (Grading and Marking) rules, 1937.
- (d) "clipped", in relation to any grade designation of wool, means wool obtained from the body of sheep by shearing with a pair of hand shears or a shearing machine;
- (dd) "count" means number given to wool indicating its fineness and spinnability.
- (e) "ginned", in relation to any grade designation of wool, means short wool fibres recovered from burrs (Scissored out from burry raw wool) by passing them through a ginning machine;
- (f) "hill (pahari) wool", means wool known in the trade as pahari wool:
- (g) "hill (pahari) wool (clipped)" means such wool obtained by clipping from living sheep;
- (h) "hill (pahari) wool (pulled)" means such wool obtained from the pelts of slaughtered sheep by pulling out the fibres either with or without the aid of salt or depilatory solutions;
- (i) "lot" means the quantity of wool, the quality of which is determined by drawing a representative sample from that quantity and analysing that sample as per prescribed procedure;
- (j) "mixed wool (clipped-carded)", means clipped wool with an admixture of carded wool up to 25 per cent.;
- (k) "mixed wool (clipped-pulled)" means clipped wool with an admixture of pulled wool up to 25 per cent.;
- (l) "processed wool", in relation to any grade designation of wool, means wool which has been subjected to a mechanical process of manufacture of pre-manufacture except carding and ginning done for cleaning purposes:
- (m) "pulled wool", in relation to any grade designation of wool, means wool which has been removed from the pelts of slaughtered sheep by pulling out the fibres with or without the aid of salt or depilatory solutions;
- (n) "schedule", means a Schedule appended to these rules;
- (o) "scoured wool", means wool which has been subjected to mechanical scouring with a detergent in a scouring plant;
- (p) "South Indian tannery and Aden type wool", means wool removed from the pelts of unimproved mutton breed of sheep from the States of Andhra Pradesh, Kerala, Maharashtra, Mysore and Tamil Nadu and from the country Aden, by pulling out Fibres from skins which have been pasted with or soaked in a depilatory solution of slaked lime;
- (q) "tannery wool (limed)", means wool removed from the pelts slaughtered sheep with the aid of slaked lime as a depilatory.
- (r) "diameter/fineness" means fibre width or mean fibre diameter prescribed in Schedule VI-A.

3. Grade designations :-

The grade designations to indicate the characteristics and quality of wool of specified trade descriptions shall be those set out in columns of Schedule I to VI-A.

4. Characteristics of various grade designations :-

(1) The specific characteristics of the various grade designations shall be as set out against each designation in columns 2, 3 and 4 of Schedules I to VI-A.

(2) The general characteristics of the various grade designations shall be as under

(i) Wool of the trade description Indian "clipped wool" shall be free from ginned, carded, pulled, limed, bleached and processed wool, wool waste; or any other animal or vegetable fibre¹ or synthetic fibre or moth infested burnt wool.

(ii) Wool of the trade description Indian "pulled wool" shall be free from clipped, carded, ginned, limed, bleached and processed wool, wool waste or any other animal or vegetable fibre¹ or synthetic fibre or moth infested burnt wool.

(iii) Wool of the trade description Indian "tannery wool (limed)" shall be free from clipped, ginned, carded, pulled, bleached and processed wool, wool waste, or any other animal or vegetable fibre¹ or synthetic fibre or moth infested/burnt wool.

(iv) Wool of the trade description "South Indian tannery and Aden type wool shall be free from clipped, ginned, carded, pulled, bleached, and processed wool, wool waste, or any other animal or vegetable fibre¹ or synthetic fibre or moth infested/burnt wool.

(v) Wool of the trade description, Indian "mixed wool (clipped pulled)" shall be free from ginned, pulled, limed, bleached, and processed wool, wool waste, or any other animal or vegetable fibre¹ (or synthetic fibre or moth infested/burnt wool).

(vi) Wool of the trade description, Indian "mixed wool (clipped pulled)" shall be free from ginned, limed, carded, bleached, and processed wool, wool waste, or any other animal or vegetable fibre¹ [or synthetic fibre or moth infested/burnt wool].

(vii) Wool of the trade description Indian "hill (pahari) wool (clipped)" shall be free from ginned, carded, pulled, limed, plains, clipped, bleached and processed wool, wool waste or any other animal or vegetable fibre⁷ [or synthetic fibre or moth infested/burnt wool].

(viii) Wool of the trade description Indian "hill (panari) wool (pulled)" shall be free from ginned, limed, carded, bleached, plains, pulled or clipped and processed wool, wool waste, or any other animal or vegetable fibre¹ [or synthetic fibre or moth infested/burnt wool].

(ix) Wool of the trade description Indian "ginned" wool shall be free from carded, pulled, limed and bleached wool, wool waste, or any other animal or vegetable fibre² [or synthetic fibre or moth infested/burnt wool].

(x) Wool of the trade description "scoured wool" shall be free from any ¹⁰animal other than sheep and vegetable fibre³ [or synthetic fibre or moth infested/burnt wool].

(xi) Wool of the various trade descriptions shall be reasonably free from burrs, thorns, sticks, sand, dust or any other extraneous matter and shall also be dry in feel and homogenous in characters.

1. Ins. by S.O. 1671, dated 21st April 1982.

7. Ins. by S.O. 1671, dated 21st April 1982.

10. Subs by S.O. 1671, dated 21st April, 1982

5. Grade designation mark :-

The grade designation mark shall consist of a label:-

(a) bearing a design as shown in Schedule VII, and

(b) Indicating;

(i) place and date of packing;

(ii) signature of the Inspecting Officer;

(iii) grade;

(iv) colour;

(v) yield percentage;

(vi) count;

(vii) place and date of marking;

(viii) signature of Inspecting Officer.

6. Baling and marking :-

Baling and marking of wool shall be done at wool pressing centres or ports according to the instructions issued, from time to time, by the Agricultural Marketing Adviser to the Government of India.

7. Inspection :-

Grade designation of bales shall be declared after testing samples of wool for colour, type and yield [and diameter fineness] in either of the two Wool Testing Laboratories of the Directorate of Marketing and Inspection at Bombay and Jamnagar.

8. Colour :-

(a) The colour of wool of the various grade designation shall be as prescribed in Schedules I to VI.

(b) The colour of the sample drawn in accordance with the procedure prescribed by the Agricultural Marketing Adviser to the Government of India from time to time shall be compared with the replica of the boxed wool fibres colour standards and the colour of the fibre in the lot shall be taken to be the colour of the boxed wool fibre colour standard to which the colour of the sample most nearly approximates.

(c) If the colour of the sample is found to be deeper than pale yellow, the colour of the fibre of in the lot shall be taken to be yellow. If the sample cannot be classified under any of the colour groups, it shall be taken to be all coloured.

9. Laboratory scoured yield per cent of wool :-

(a) The yield of laboratory scoured wool of the various grade designations shall be as prescribed in Schedules I to VI.

(b) No wool having a yield less than the minimum prescribed under column 3 of the said Schedules for any grade designation shall be allowed for export.

(c) The percentage of yield of laboratory scoured wool shall be determined in accordance with the methods in force from time to time.

10. Vegetable matter :-

(a) The percentage of vegetable matter present in wool of the various grade designations shall be as specified in Schedules I to VI.

(b) No wool containing vegetable matter in excess of the percentage specified shall be allowed for export.

(c) The percentage of vegetable matter shall be determined in the manner approved by the Agricultural Marketing Adviser to the Government of India.

11. Type :-

The type of the wool shall be determined by examining the sample drawn for colour as specified in rule 8.

12. Method of packing :-

The wool shall be press-packed in bales with complete covering of new gunny cloth and secured with sufficient number of iron hoops, lightly placed around the bale of customary commercial weights of 100 kgs. to 200 kgs."

13. Method of marking :-

The grade designation mark shall be applied only on full or half pressed bales, as the case may be, in a manner approved by the Agricultural Marketing Adviser to the Government of India: Provided that an authorised packer may stamp or write his private trade mark on the bale or package, if such private trade mark represents the same colour; quality and grade of wool, as that indicated on the Agmark label and in the Certificate of Agmark Grading and is duly approved by the Agricultural Marketing Adviser to the Government of India to that effect.

14. Certificate of grading :-

(1) A certificate of Agmark Grading shall be issued by the Agricultural Marketing Adviser to the Government of India or an office authorised by him in this behalf on a written request from the authorised packer.

(2) The Certificate of Agmark Grading shall be issued in the form given in Schedule VIII,

(3) In the case of lots of scoured wool, a conditioning certificate shall be issued by the Agricultural Marketing Adviser to the Government of India or an officer authorised by him in this behalf as an appendix to the Certificate of Agmark Grading.

15. Special conditions of authorisation :-

(1) Wool of one grade only shall be packed in one lot.

(2) The under-mentioned conditions shall be the conditions of every Certificate of Authorisation issued for the purpose of these rules, namely :-

(a) the premises of wool merchants and baling presses shall be clean and tidy and shall provide adequate space facilities for cleaning, sorting, baling, weighing, storage, official inspection and marking of wool;

(b) all instructions, regarding method of sampling, testing, marking and inspection of wool before and after the pressing and maintenance of records thereof, issued by the Agricultural Marketing Adviser to the Government of India from time to time shall be strictly observed by all concerned;

(c) grade designation marks shall only be applied to the articles mentioned in the Certificate of Authorisation and at the premises therein mentioned;

(d) during the operation of the Certificate of Authorisation, the holder thereof shall, at all reasonable times, give access to the premises named therein to any person duly authorised by the Agricultural Marketing Adviser to the Government of India or by the

Central Government and shall afford him facilities for ascertaining that marking is being correctly performed;

(e) the holder of the Certificate of Authorisation shall keep a record of the number of packages marked with each grade designation mark and shall permit any person duly authorised by the Agricultural Marketing Adviser to the Government of India or by the Central Government to examine the records;

(f) the holder of the Certificate of Authorisation shall permit any duly authorised person by the Agricultural Marketing Adviser to the Government of India or by the Central Government to take samples of any graded produce or to open and inspect any package bearing a grade designation mark, provided that all samples shall be paid for;

(g) any person authorised in this behalf by the Agricultural Marketing Adviser to the Government of India or by the Central Government may cancel or remove a grade designation mark from a graded produce (should such produce be found by such person as not to comply with the definition of duality prescribed for that article; provided that whenever grade designation marks are removed from graded produce belonging to distributors, and not to authorised packers the latter shall, when so directed by the Agricultural Marketing Adviser to the Government of India, make good to the former any loss sustained as result of the removal of the grade designation mark, the loss being estimated on the basis of the additional value that properly graded produce would have obtained in the market over and above the current market value of the corresponding quantity of the ungraded product);

(h) all the rules made under the Agricultural Produce (Grading and Marking) Act, 1937 (and all instructions regarding methods of sampling, analysis, submission of periodical returns, etc., which may be issued from time to time, by the Agricultural Marketing Adviser to the Government of India), shall be observed;

(i) any Certificate of Authorisation may be cancelled, revoked modified or suspended by the Agricultural Marketing Adviser to the Government of India or by any other person authorised by the Central Government in that behalf, provided that 14 days notice in writing shall be given to the Certificate holder at the address stated on the Certificate of Authorisation and an opportunity given him for showing cause why his Certificate of Authorisation shall not be cancelled, revoked, modified or suspended;

(j) any holder of a Certificate of Authorisation may, with the written consent of the Agricultural Marketing Adviser to the Government of India, use a replica of the Agmark design on his business papers and catalogues;

(k) any stencil rubber stamp, punch or other instrument or label required for marking graded produce in the prescribed manner shall be obtained only from the Agricultural Marketing Adviser to the Government of India or a person authorised by him, on payment of such charges as the Central Government may from time to time, fix in this behalf, shall be kept in safe custody by the holder of the Certificate of Authorisation, and shall so far as may be, be returned to the Agricultural Marketing Adviser to the Government of India or such authorised person when the Certificate of Authorisation ceases to be valid;

(l) the issue or use of grade designation mark labels or any stencil, rubber stamp, punch or other instrument required for marking graded produce in the prescribed manner may be withheld or withdrawn by the Agricultural Marketing Adviser to the Government of India or a person authorised by him in this behalf without any notice, for such period as he may consider expedient in the interest of better marketing, if he is satisfied or has reasons to believe that the authorised packer is not applying, or is

carded wool, is the case may be : depending upon the type of admixture.]

SCHEDULE 2
SCHEDULE II

(See rules 3, 4, 8, 9, and 10)

Grade Designation and Special-Characteristics of Indian putted Wools

Grade	Colour	Special characteristics		
Desig	of			
nation	fibre	Laboratory	Maximum	Remarks
		scoured	vege-	
		yield per cent	table	
		of Wool	matter	
1	2	3	4	5
Pulled	White	over 80		If the vegetable matter content is over 3 per
White		over 85	5 per cent.	cent. and upto 5 per cent. it shall be indicated
		over 90		in the Certificate of Agmark Grading.
Pulled	Tinged	over 77		
Tinged	White	over 80		
White		over 85	5 percent.	
		over 90		
Pulled	Pale	over 74		
pale				
Yellow	Yellow	over 77	5 per cent.	
		over 80		
		over 85		
Pulled				
Pulled	Yellow	over 90		Explanation:
Yellow		over 70	5 per cent.	"Pulled Wool" means other than limed pulled
Coloured	Coloured	over 75		wool.]
		over 80		

SCHEDULE 3
SCHEDULE III

(see rules 3, 4, 8, ,9 and 10)

Grade designation and special characteristics of Indian tannery wool (Limed)

Grade	Colour	Special characteristics		
Desig	or			
nation	fibre	Laboratory	Maximum	Remarks
		scoured	vege-	
		yield per cent	table	
		of Wool	matter	
1	2	3	4	5
(a) Wool	other than	South Indian Tannery	and Aden Type	
Limed	White	over 75		If the vegetable matter content is over 3 per
White		over 80	5 per cent.	cent and upto 5 per cent. it shall he indicated
		over 85		in the Certificate of Agmark Grading.
		over 90		
Limed	Tinged	over 72		
Tinged	White	over 75		
White		over 80	5 per cent.	
		over 85		

Limed	Pale	over 90		
Pale	Yellow	over 65		
Yellow		over 70		
Limed	Yellow	over 75	5 per cent.	
Yellow		over 80		
Limed	Coloured			
Coloured				
(b) South Indian Tannery and Aden Type Wools				
Tannery	White	over 60		
White		over 65	5 per cent	
		over 70		
Tannery	Tinged	over 75		
Tinged	White	over 80		
White				
Tannery	Pale			
Pale	Yellow	over 55		
yellow				
Tannery	Yellow	over 60	5 per cent.]	
Yellow		over 65		
Tannery		over 70		
Coloured				
Coloured		over 75		

SCHEDULE 4
SCHEDULE IV

(see rules 3, 4, 8, 9 and 10)				
Grade designation and special characteristics of Indian Hill (Pahari) wool, greasy clipped and pulled				
Grade	Colour	Special characteristics		
Designation	of fibre	Laboratory	Maximum	Remarks
		scoured	vegetable	
		yield per cent	matter	
		of Wool		
1	2	3	4	5
Hill				
White	White	over 60		
Pulled		over 65	5 per cent	If the vegetable matter content is over 3 per cent. and upto 5 percent, it shall be indicated in the Certificate of Agmark Grading.]
Hill		over 70		
White				
Hill		over 75		
Tinged	Tinged			
White	White			
Pulled				
Hill Tinged				
White				
Hill		over 55		
coloured				
Pulled	Coloured	over 60	5 per cent.	
Hill				
coloured				

		over 65		
		over 70		

SCHEDULE 5
SCHEDULE V

(see rules 3, 4, 8. 9 and 10)				
Grade designation and special characteristics of Indian ginned wool				
Grade	Colour	Special characteristics		
Desig	of			
nation	fibre	Laboratory	Maximum	Remarks
		scoured	vege	
		yield per cent	table	
		of Wool	matter	
1	2	3	4	5
Ginned	White	over 80		If the Vegetable matter content is over 3 per cent and upto 5 per cent, it shall be indicated in the Certificate of Agmark Grading.]
White		over 85	5 per cent.	
		over 90		
Ginned	Tinged	over 77		
Tinged	White	over 80	5 per cent	
White		over 85		
		over 90		
Ginned	Pale	over 74		
Pale	Yellow			
Yellow		over 77		
Ginned	Yellow	over 80		
Yellow		over 85	5 per cent.	
		over 90		
Ginned	Coloured	over 70		
Coloured		over 75	5 per cent	
		over 80		

SCHEDULE 6
SCHEDULE VI

[See rules 3.4.8.9 and 10]				
Grade designation and special characteristics of Indian Scoured Wool				
Grade	Colour	Special characteristics		
Desig	of			
nation	fibre	Laboratory	Maximum	Remarks
		scoured	vege	
		yield per cent	table	
		age	matter	
Scoured	White			1. If the vegetable matter is over 3 per cent and upto 5 per cent it shall be indicated in the certificate of Agmark Grading : IS 1349-
White				
Scoured	Tinged			1964.
Tinged	White			
White				
Scoured	Pale	over 95 per	5 per cent.	2. Any wool having percentage
Pale	Yellow	cent.		
Yellow				conditioned weight less than the
Scoured	Yellow			
Yellow				3 shall not be allowed for export.)
Scoured	Coloured			
Coloured				

